

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No report of starvation deaths have been received from any State Government/Union Territory Administration during the current year.

(b) The State Governments are implementing various programmes in the drought affected areas which include generation of employment, provision of drinking water and fodder and assuring availability of essential commodities in critical areas.

Bride Burning Cases in Delhi

334. SHRI KARIYA MUNDA:
SHRI REJENDRA AG-
NIHOTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bride burning cases

reported in Delhi during each of the last three years;

(b) the number of husbands facing trial in this connection;

(c) whether a Woman Crime Branch of Delhi Police was set up only to deal with the matters relating to atrocities on women;

(d) whether there have been complaints that in spite of serious allegations, F. I. Rs are not registered in the Woman Crime Branch; and

(e) if so, the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b). The number of bride burning cases reported and the number of husbands facing trial during 1989, 1990, 1991 and 1992 (Up to 30.6.92) is as under:—

Year	Cases reported	No. of Husband facing trial
1989	312	79
1990	262	97
1991	353	95
1992 (upto 30.6.92)	122	41

(c) Yes, Sir.

(d) and (e). The Delhi Police have reported that complaints, which disclose cognizable offences, are registered at the concerned Police Station. Whenever, a complaint of non-registration of F. I. R. is received, strict action is taken against the defaulting official.

Drug Peddling In Delhi

335. SHRIMATI SAROJ DUBEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have identified the areas in Delhi where drug peddling is flourishing;

(b) if so, the details thereof;

(c) the source of procurement of drug by the drugs peddlers operating in these areas; and

(d) measures taken/being taken to check drug peddling in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b). The statement showing areas which are most prone to drug addiction is enclosed.

(c) The Delhi Police have reported the Afghanistan and Pakistan are the sources/channels for Heroin/Smack/Opium. Similarly Pakistan and Nepal are the source for Charas. Recently it has been noticed that there is

some diversion from licensed areas of Madhya Pradesh, Uttar Pradesh and Rajasthan.

(d) Government have taken various legislative, administrative and preventive measures to counter the drug peddling situation in the Capital. The Narcotic Drugs and Psychotropic Substances Act, 1985 has been enacted to eradicate this social evil. Habitual drug peddlers are booked under this Act. Continuous watch is maintained on drug peddlers. Public is also educated through the media, posters and hoardings, slides in cinemas, staging of anti-drug short plays. De-addiction camps are organised to increase awareness among the people.

STATEMENT

List of Project Target Areas or most drug Affected Areas of Delhi

<i>Sl. No.</i>	<i>Target Area</i>	<i>Police Station</i>	<i>Police Distt.</i>
1.	Welled City	Chandni Mahal	Central
2.	Welled City	Kamia Mkt.	Central
3.	Yamuna Pushta	Kotwali	North
4.	Delhi University	Maurice Nagar	North
5.	Mangolpuri	Mangolpuri	North-West
6.	Sagarpur	Dabri	South-West
7.	Prasad Nagar	Prasad Nagar	Central
8.	J. J. Colony, Nangloi	Nangloi	West
9.	Inder Puri	Inderpuri	South-West
10.	J. J. Colony, Jalvihar	Lajpat Nagar	South
11.	Anand Parbat	Anand Parbat	West
12.	Maya Puri	Maya Puri	South-West
13.	Bhanjan Pura J. J. Coloney	Bhajanpura	North-East
14.	Nand Nagri	Nand Nagri	North-East

<i>Sl. No.</i>	<i>Target Area</i>	<i>Police Station</i>	<i>Police Distt.</i>
15.	New Seelampur	Seelampur	North-East
16.	Andha Mugal	Prasad Nagar	North
17.	JNU Campus	Vasant Vihar	South-West
18.	Ambedkar Nagar	Ambedkar Nagar	South
19.	Mata Rameshwari Nehru Ngr.	Prasad Nagar	Central
20.	J. J. Colony Yamuna Pusta I. T. O. Bridge	I. P. Estate	Central
21.	Vivek Vihar	Vivek Vihar	East
22.	Kalyan Puri	Kalyan Puri	East
23.	Trilok Puri	Trilok Puri	East
24.	Connaught Place	Connaught Place	New Delhi
25.	Jhuggi Kali Bari Mandir	Mandir Marg	New Delhi
26.	Narels/Bawana	Narela	North-West

Spread of Militant Activities of Jammu Region

336. SHRIGURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Kashmiri militants are fast expanding their area of operation to Jammu region;

(b) if so, the reasons therefor; and

(c) the steps being taken to curb the spread of militancy to Jammu region?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c). The Government of Jammu and Kashmir have informed that some terrorist activities have been reported

in Jammu Region, particularly in Doda District. The State Administration is keeping a close watch on the situation and taking suitable measures to counter disruptive and antinational activities there.

Fire in Multi-Storeyed Buildings in Delhi

337. SHRI VILAS MUTTEMWAR:
SHRI VIJAY NAVAL PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number the multi-storeyed building in Delhi in which fire broke out during 1992;

(b) the loss of lives and properties;

(c) the number of multi-storeyed buildings in Delhi which are still without fire safety measures; and